



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
7 WP(C)/2360/2025 B/O	AFIYA BEGAM BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH I.A.(Civil)/1711/2025 in WP(C)/2360/2025	AFIYA BEGAM BARBHUIYA Versus THE DISTRICT LEVEL COMMITTEE (DLC)	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 30/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
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21)	MR. A DHAR	30-05-2025	To	30-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

7	I.A.(CrI.)/563/2025 CRL.PET. 584/2025(D/O), B/O in CrI.Pet./584/2025	POOJA UPADHYAY Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MR U PANDEY MS. SUSMITA DOLEY	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-II AND THE SINGLE BENCH OF
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA WILL
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	Co.App./4/2016 CAVT. NO. 1393/2015 AT 10:30 A.M.	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
2	WITH Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HONOURABLE MR. JUSTICE S. SAIKIA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
21 Cont.Cas.(CrI.)/4/2025 (WITH OFFICE NOTE), B/O	JAYANTA KUMAR GOSWAMI Versus ARUP CHANDRA BARBORA AND ANR	MR. K GOGOI	
22 WP(C)/2953/2025 B/O	REJIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
23 WP(C)/2954/2025 B/O	SAIFUL BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
24 WP(C)/2957/2025 B/O	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25 WP(C)/2973/2025 B/O	MUKLESH UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. D GOGOI MR. I BORTHAKUR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>			
26 WP(C)/5740/2017 BY SLIP (LCR IN CUSTODY OF SC, FT)	MOINUL HOQUE Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
WITH 27 WP(C)/5746/2017	NURUL HOQUE Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.

28	WA/177/2025 BY SLIP	THE GAUHATI UNIVERSITY AND 2 ORS Versus PROF GURU PRASAD KHATANIAR AND 2 ORS	MR. P J PHUKAN SC, G U	
HEARING				
29	WA/59/2023 BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
30	WITH WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
31	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
32	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
33	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
34	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
35	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
36	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
37	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
38	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
39	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
40	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC

41	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
42	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
43	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
44	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
45	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
46	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
47	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
48	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
49	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
50	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
51	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM

52	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
53	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
54	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
55	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
56	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
57	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
58	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
59	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
60	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
61	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
62	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
63	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
64	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
65	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

66	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
67	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
68	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
69	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
70	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
71	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
72	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
73	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
74	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
75	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
76	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
54 WP(C)/2118/2025 WITH OFFICE NOTE, FIXED	M/S TAHER AND BRAHMAPUTRA AGENCY Versus STATE OF ASSAM AND 2 ORS.	MR. A ROSHID MS. T BEGUM M R TALUKDAR	SC, WATER RESOURCE
ADMISSION			
55 WP(C)/4346/2020 FIXED	M/S HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SAHU MR. M K ALI	MR N BARUAH ASSTT.S.G.I.
56 WP(C)/5007/2020 FIXED	M/S RAJSHEKHAR CONSTRUCTIONS PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH MR S DAS	ASSTT.S.G.I.
57 WP(C)/5296/2020 FIXED	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, PNRD GA, ASSAM SC, FINANCE
WITH 58 WP(C)/5388/2020	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH	SC, PNRD MS. N GOGOI
WITH 59 WP(C)/5453/2020	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MR. P S BHATTACHARYYA MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, PNRD

LEAVE NOTE OF ADVOCATES FOR 30/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025

8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
13)	MR. S C BISWAS	27-05-2025	To	30-05-2025
14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
16)	MR P C DEY	29-05-2025	To	30-05-2025
17)	MR. R P HAZARIKA	28-05-2025	To	31-05-2025
18)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
19)	MD. H BHUYAN	01-06-2025	To	30-06-2025
20)	MS. M PAUL	02-06-2025	To	12-06-2025
21)	MR. A DHAR	30-05-2025	To	30-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE K.R. SURANA AND
HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
60	WP(C)/1786/2024 FIXED	ANURAG BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
61	WITH WP(C)/1694/2024	MABARAK ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
62	WP(C)/2826/2025 FIXED	SRI PRADIP KUMAR TALUKDAR, ACS RETD Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MS T PARASHAR	GA, ASSAM SC, APSC
63	WP(C)/2842/2025 FIXED	H ATOMBA SHARMA Versus THE UNION OF INDIA AND OTHERS	MR. S K DEORI MR. S. K. CHAKMA	DY.S.G.I.
- FOR ORDERS -				
64	Cont.Cas(C)/474/2017 FIXED	PHUKAN CHANDRA NATH Versus SANJIV SINGH and 4 ORS.	MR. U K NAIR MR. A CHETRY MS. M BORKAKATI MR. M P SARMA	MR. M K CHOUDHURY Sr. Adv. R- 4 and 5 R-1, 2 and 3 MR. N BARUAH (R-4) (R- 1, 2 & 3) MR P BHARDWAJ (R- 4 & 5) (R- 1, 2 & 3) MR. M SHARMA (R- 1, 2 & 3)
65	Cont.Cas(C)/701/2019 FIXED	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS MR. D GOGOI
	WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	

	WITH I.A.(Civil)/3842/2024 in Cont.Cas(C)/701/2019	MAHENDRA KUMAR , I.F.S. Versus AJOY KUMAR MAZUMDAR SANJAY DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. I BORTHAKUR MD F H LASKAR MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR J KALITA SC, HEALTH MR. D SAIKIA MR. B GOGOI MR A CHALIHA
66	WP(C)/5683/2019 FIXED			
67	Cont.Cas(C)/267/2020 FIXED	ANINDYA SUNDAR BAISYA Versus SAMIR KUMAR SINHA AND ANR.		
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
68	WP(C)/3605/2021 FIXED	NAWAZ HUSSAIN KABIR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI MS. B BHUYAN	GA, ASSAM SC, APSC MR. P P DUTTA MS P SARMA, SC APSC MS U SHARMA R-1 SC, FINANCE DEPTT.
69	WP(C)/982/2022 FIXED	BISWAJIT BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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20)	MS. M PAUL	02-06-2025	To	12-06-2025
21)	MR. A DHAR	30-05-2025	To	30-05-2025



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[For Friday,30th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./460/2025 WITH CASE RECORD(SCANNED COPY), B/O	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
54	Bail Appln./463/2025 WITH CASE RECORD(SCANNED COPY), B/O	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
55	Bail Appln./1295/2025 B/O	ABDUL NUR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION				
56	AB/1212/2025 B/O	MOJMUUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./1762/2025 FIXED	KISHOR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
58	I.A.(CrI.)/562/2025 AB 467/2025(D/O), B/O in AB/467/2025	MR SIBU CHOUDHURY Versus THE STATE OF ASSAM	MR. S K TALUKDAR K A SODIAL T R OVUNG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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21)	MR. A DHAR	30-05-2025	To	30-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	FAO/9/2025 CAVT. NO.017320/25,N (AT 2:00 PM)	PRANAB RANJAN BHUIYA Versus ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR. B DUTTA MR JITENDRA DAS MS L RONGPIPI	MR D K MISHRA MR B PRASAD MR P J BORAH FOR CAVEATOR
	WITH I.A.(Civil)/545/2025 in FAO/9/2025	PRANAB RANJAN BHUIYA Versus ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR B PRASAD MR P J BORAH FOR CAVEATOR
MOTION				
54	CRP/189/2023 FIXED	NIBEDITA YEIN PEGU Versus CHANDRA KANTA DUARAH (K)	MS. A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	
ADMISSION				
55	MACApp./203/2025 FIXED	ORIENTAL INSURANCE COMPANY LTD Versus MUSTT. JOSHNA BEGUM AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1594/2025 in MACApp./203/2025	ORIENTAL INSURANCE COMPANY LTD Versus MUSTT. JOSHNA BEGUM AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
ORDERS				
56	MACApp./3/2017 (AT 2:00 PM), WITH MACApp./3/2014 & MACApp./266/2010 (BOTH ARE D/O), WITH LCR, FIXED	ORIENTAL INSURANCE CO LTD Versus RIMALA MEDHI and ANR	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S K SAHARIA MR.A D CHOUDHURY MR D C NATH MR. S DEKA MR.D CHOUDHURY
57	I.A.(Civil)/1154/2025 B/O in RERA APPEAL/1/2024	REGENT PARADISE OWNERS WELFARE SOCIETY Versus RDB REALTY AND INFRASTRUCTURE LIMITED	MR. B D DEKA MS S SARMA HAZARIKA	MR Z MUKIT MR. A SATTAR
	WITH RERA APPEAL/1/2024 CAVT. NO. 00772/024,	RDB REALTY AND INFRASTRUCTURE LIMITED Versus THE REAL ESTATE REGULATORY AUTHORITY AND ANR.	MR Z MUKIT MR. A SATTAR	MR. P GOSWAMI (R-1) MR. B D DEKA MR. A PHUKAN MS S SARMA HAZARIKA MR H K SARMA (R-1) FOR CAVEATOR

WITH

[I.A.\(Civil\)/226/2024](#)

in RERA APPEAL/1/2024

RDB REALTY AND INFRASTRUCTURE LIMITED

Versus

THE REAL ESTATE REGULATORY AUTHORITY AND ANR.

MR Z MUKIT

MR. A SATTAR

MR. B D DEKA

MR. A PHUKAN

MS S SARMA HAZARIKA

FOR CAVEATOR

58

[CRP\(IO\)/54/2014](#)

(AT 2:00 PM), WITH LCR, FIXED

THE STATE OF ASSAM and 3 ORS.

Versus

DIPAK BORO

MR.M DEKA

MR.I CHOUDHURY

MR.N J KHATANIAR

MR. M K SARMA

MR.S SINHA

MR.S B PRASAD

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
4	Bail Appln./1280/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAHUL KUMAR SINGH Versus THE STATE OF ASSAM	MR. S RAHMAN MR. K H SAIKIA	PP, ASSAM
5	Bail Appln./1533/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HIRANYA THAKURIA Versus THE STATE OF ASSAM	MS. S K NARGIS Q. KIBA MS S BEGUM A SAHA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
54 WP(C)/2609/2025 FIXED	KAMAL CHAND SURANA Versus THE UNION OF INDIA AND 3 ORS.	MS M HAZARIKA MS. S NEWAR	DY.S.G.I. SC, CUSTOMS
55 WP(C)/2935/2025 B/O	ANIL KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, INDUSTRIES AND COMMERCE
56 WP(C)/2941/2025 B/O	ANIL KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	SC, INDUSTRIES AND COMMERCE
ADMISSION			
57 WP(C)/3421/2024 FIXED	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-6 TO 12) MR. I H LASKAR (R-6 TO 12) MR. P K DEKA(R-6 TO 12) MR. P K DEKA(R-6 TO 12) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
WITH I.A.(Civil)/2550/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
WITH I.A.(Civil)/1300/2025 in WP(C)/3421/2024	SABITA DAS AND 6 ORS Versus SUJIT DAS AND 6 ORS	MR. P K DEKA MR. I H LASKAR MR R KARIM MR. P DAIMARY	SC, CO OP GA, ASSAM MR B SINHA
ORDERS			
58 Cont.Cas(C)/686/2024 FIXED	SANTOSH THAKUR AND ANR Versus GYANENDRA DEV TRIPATHI, IAS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR. D SAIKIA MR. R BORPUJARI MS G HAZARIKA

59

[I.A.\(Civil\)/1702/2025](#)
FIXED
in WP(C)/1830/2025

KALICHARAN DEKA ALIAS KALICHARAN
MAHANTA
Versus
THE STATE OF ASSAM AND ORS

MR. I H SAIKIA
MR. B BORAH
MR. K KALITA
MR. M R CHOUDHURY
MR K KASHYAB

SC, PWD

WITH
[WP\(C\)/1830/2025](#)

KALICHARAN DEKA ALIAS KALICHARAN
MAHANTA
Versus
THE STATE OF ASSAM

MR. I H SAIKIA
MR. B BORAH
MR. K KALITA
MR. M R CHOUDHURY
MR K KASHYAB

SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
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9)	MR. L C DEY	16-05-2025	To	16-06-2025
10)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
11)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
12)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
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14)	MR. R K D CHOUDHURY	30-05-2025	To	30-05-2025
15)	MR D K DAS	26-05-2025	To	31-05-2025
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19)	MD. H BHUYAN	01-06-2025	To	30-06-2025
20)	MS. M PAUL	02-06-2025	To	12-06-2025
21)	MR. A DHAR	30-05-2025	To	30-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,30th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
57 WP(C)/2931/2025 B/O	ABANI BORAH @ ABANI KR BORAH AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, SEC. EDU.
ADMISSION			
58 WP(C)/706/2022 FIXED	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 16 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. N UPADHAYAY (R- 9,10,11,12,14) MR. A B T HAQUE (R- 9,10,11,12,14) SC, WPT AND BC SC, PWD
59 WP(C)/1976/2025 B/O	M/S MONSOON ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	GA, ASSAM MR A NATH (R-5) DR ANKIT TODI (R-5) SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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21)	MR. A DHAR	30-05-2025	To	30-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
44 Crl.Pet./1136/2022 WITH LCR 1 FILE, FIXED	HIRU NATH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) PP, ASSAM
BAIL HEARING (BA)			
45 Bail Appln./1462/2025 (AT 2:00 PM), FIXED	P SOUL AND 2 ORS. Versus THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	SC, DRI

LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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21)	MR. A DHAR	30-05-2025	To	30-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,30th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

51	I.A.(Civil)/209/2025 in MACApp./252/2020 (D/O), FIXED in MACApp./252/2020	CHANDRABATI KAKATI AND ANR Versus NATIONAL INSURANCE COMPANY LTD	MR D MONDAL MR G ALAM MR. H ROHMAN	MR S S SHARMA
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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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21)	MR. A DHAR	30-05-2025	To	30-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 30th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V, RSA MATTERS AND CRIMINAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
40 WP(C)/869/2016 AT 10:30 AM	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY GA, ASSAM MR.P J PHUKAN MR. S BARUAH MR.R K BORA SC, G M D A SC, P C B A SC, GMC
ADMISSION			
41 WP(C)/5017/2018 FIXED	BISHNU RAHANG AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HOSSAIN MR M MONDAL	GA, ASSAM MR G GOSWAMI (R4) MR. K GOGOI (R-4) SC, REVENUE
42 WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
WITH 43 WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
ORDERS			
44 RSA/161/2022 BY SLIP	SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH	MR. M U MONDAL (R1.3) MD. I H KHAN (R1.3) MR K ISLAM (R1.3) MR A ALIM SK (R1.3)
WITH I.A.(Civil)/694/2024 in RSA/161/2022	SMT. USHA RANI SARMA, Versus ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL

WITH
[I.A.\(Civil\)/695/2024](#)
in RSA/161/2022

SMT. USHA RANI SARMA
Versus
ON THE DEATH OF ANANDA MOHAN DEB

MR. C K S BARUAH

MR. M U MONDAL

WITH
[I.A.\(Civil\)/3924/2024](#)
in RSA/161/2022

SMT. USHA RANI SARMA
Versus
ON THE DEATH OF ANANDA MOHAN DAS
HIS LEGAL HEIRS ASHUTOSH DAS AND
ORS

MR. C K S BARUAH

MR. M U MONDAL

45 [Crl.Pet./1197/2023](#)
WITH LCR 2 FILES(SCANNED
COPY), B/O

JAYANTA BARUAH
Versus
THE STATE OF ASSAM AND ANR

MR P KATAKI
MR D CHAKRABORTY
MRS R BEGUM

PP, ASSAM

46 [MC/75/2024](#)
WP(C) 6881/2015(D/O), FIXED
in WP(C)/6881/2015

PHANINDRA PATOR
Versus
UNION OF INDIA and 6 ORS

MR DEBA SARMAH
MS N SHYAM

DY.S.G.I.

47 [I.A.\(Crl.\)/550/2025](#)
(CONNECTED WITH ITEM NO. 30
IN THE DAILY CAUSE LIST), B/O
in Crl.Pet./422/2025

AJAY BANSAL
Versus
DR MS SHARADI SHREEMOYEE

MR. A M BORA
MR. D K BAIDYA
MS. C CHOUDHURY
MR. V A CHOWDHURY

MR. N N B CHOUDHURY
MR P K BASU

48 [I.A.\(Civil\)/1414/2025](#)
WITH LCR, B/O
in RSA/69/2021

MD ABDUL WAHAB MONDOL
Versus
MD KASHEM ALI

MS F N ZAMAN
MS. B. HAZARIKA
MR. R CHOUDHURY

MRS. S ROY
M ALAMGEER

WITH
[RSA/69/2021](#)

KASHEM ALI AND 2 ORS.
Versus
ABDUL WAHAB MONDOL AND 7 ORS.

MRS. S ROY
M ALAMGEER
MR. A ALAM

GA, ASSAM
MS. R CHOUDHURY (R-1
TO 5)
MR. N ALAM (R1-R5)
MR M HASSAN (R1-R5)
MR K JAIN (R1-R5)
MS F N ZAMAN(R-1 TO 5)
MS. H FATIMA (R1-R5)
MS. B. HAZARIKA(R-1 TO
5)

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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,30th May 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE SHAMIMA JAHAN

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

23	Bail Appln./1573/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ETI DEBBARMA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/05/2025

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR FRIDAY, THE 30TH DAY OF MAY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | | |
|--|---|---|--|
| 1. ELECTION PET. 1/2024
(FIXED) | KOMPU DOLO
VERSUS
HAYENG MANGFI | MINKI BOJE
TAKAR
BAGANG
REBIKA REBE
M G SINGH | MUDANG OPO
S.K. DEORI
D MAZUMDAR,
SR. ADVOCATE
T NORBU
D DAS(SR.
ADVOCATE)
S BISWAS
T NORBU |
| 2. ELECTION PET. 2/2024
(FIXED) | SHRI NYASAM JONGSAM
VERSUS
SHRI TESAM PONGTE
AND 2 ORS. | PETITIONER IN
PERSON | GEGUM LOLLEN
GAMKEN BAM
TABA TOKUR
GEKEN INGO
KHODA APA
KIRMANI LOLLEN
Y MUGLI
S K DEORI
SOMILA
T BOO |
| WITH
I.A.(C) 136/2025
IN ELECTION PET. 2/2024 | NYASAM JONGSAM
VERSUS
TESAM PONGTE AND 2
ORS. | PETITIONER IN
PERSON | S K DEORI |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR FRIDAY, THE 30TH DAY OF MAY, 2025]

BEFORE

HON'BLE MRS. JUSTICE YARENJUNGLA LONGKUMER

[COURT NO: 25]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

BAIL HEARING

1 BA 55/2025
(FIXED)

SANKAR FLAGO
VERSUS
THE STATE OF AP

ARUP BHATTACHARJEE PP OF AP
DOLI MARA
G T SANGMA